

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 27/02/2018 (TUESDAY)

S.No.	File No.	Case Particulars	Purpose
1	303	LAKEWOOD INFRA PROJECTS PVT LTD	Arguments
2	329	M/s Beaming Infra Developers Pvt. Ltd. (Objection)	Arguments
3	371	Rajesh Jivan Uttamchandni, Govind Jivan	Arguments
4	423	Gangaram s/o Maadhu	Orders
5	346	Mr. Prateek Kumar, Praful Kumar through	Arguments
6	168	Wital see Marketing Limited (Objection)	Orders

*Order made by
R.S. Virk
27/2/18*